

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No.239 (ND)/2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

**NAME OF THE COMPANY: Alkha Dalmia Vs. Man Singh Thakur**


**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: None.

**ORDER**

Re-notify this case on 03.10.2017.



**(S. K. Mohapatra)  
Member (T)**



**(R. Varadharajan)  
Member (J)**